

ORISSA HIGH COURT

FILING REPORT AS ON :29/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/3152/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	BADAGADA /578 /2025 () //	
2	D-BLAPL/3153/2026	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BELPAHAR /274 /2025 () //	
3	D-BLAPL/3155/2026	RANJAN @ MANORANJAN SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /1066 /2025 () //	
4	D-BLAPL/3159/2026	ARUNA NAHAK VS STATE OF ODISHA	MAHES DAS VS	ASKA /259 /2015 () //	
5	D-BLAPL/3162/2026	SUKANTA KUMAR MOHARANA @ SUKANTA KU. MOHARANA VS STATE OF ODISHA	MOHARANA RANJAN MOHANTY VS	KHUNTUNI /269 /2025 () //	
6	D-BLAPL/3164/2026	MANORANJAN ROUT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	NCB BHUBANESWAR /12 /2025 () //	
7	D-BLAPL/3173/2026	MAGUNI SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /327 /2025 () //	
8	D-BLAPL/3177/2026	PAPU @ BISHNU PRASAD SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /225 /2024 () //	
9	D-BLAPL/3182/2026	VICKY @ AMIT MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //	
10	D-BLAPL/3184/2026	LOKESH @ LUKESH SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /411 /2024 () //	
11	D-BLAPL/3187/2026	SANTOSH KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /150 /2023 () //	

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12	D-BLAPL/3188/2026	RANJIT KUMAR VARMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BINIKA /179 /2025 () //	
13	D-BLAPL/3189/2026	NITIN GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /181 /2025 () //	
14	D-BLAPL/3191/2026	CHHOTA @ KESHAB CHARAN MURMU VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BADSAHI /455 /2025 () //	
15	D-BLAPL/3194/2026	ARJUN @ AJAY BAGH @ ARJUN BAGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUNABEDA /189 /2025 () //	
16	D-BLAPL/3195/2026	TUKTUKI MONDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
17	D-BLAPL/3196/2026	SADHANA MONDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
18	D-BLAPL/3200/2026	SARASWATI ROY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
19	D-BLAPL/3207/2026	PRASANTA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /124 /2021 () //	
20	D-BLAPL/3215/2026	MANA MAJHI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BIJEPUR /39 /2025 () //	
21	D-BLAPL/3219/2026	DEBARSIPATRA VS STATE OF ODISHA	DEBASNAN DAS VS	PATNA /122 /2025 () //	
22	D-BLAPL/3225/2026	SAMIR NAIK VS STATE OF ODISHA	ASHIS KUMAR DAS VS	BARAMBA /413 /2025 () //	
23	D-BLAPL/3227/2026	TIPU @ MAHESH KUMAR @ MAHESH KUMAR SAHAACHYUTANANDA PATTANAIK		SPECIAL CRIME UNIT /6 /2025	AOD20240000586C202600021

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		VS	VS	()	
24	D-BLAPL/3228/2026	STATE OF ODISHA RAMESH PRADHAN	LAMBODOR ACHARI	BHANJANAGAR /150 /2011	AOR20220001311C202600005
		VS	VS	()	
25	D-BLAPL/3229/2026	STATE OF ODISHA SMRUTI RANJAN ROURAY	PRABIR KUMAR RAY	//	AOR20230000820C202600006
		VS	VS	()	
26	D-BLAPL/3230/2026	STATE OF ODISHA DIVYANSHU KUMAR	SMRUTI RANJAN ROURAY	SPECIAL CRIME UNIT /10 /2025	
		VS	VS	()	
27	D-BLAPL/3236/2026	STATE OF ODISHA ASHOK SARKAR	SOUMYA KANTA TRIPATHY	MOTU /136 /2024	AOD20240000239C202600002
		VS	VS	()	
28	D-BLAPL/3240/2026	STATE OF ODISHA NABA KISHORE PALEI @ GANDU GOLEI	RABI NARAYAN MOHANTY	BALIPATNA /160 /2024	
		VS	VS	()	
29	D-BLAPL/3241/2026	STATE OF ODISHA LUSITA NAIK @ LUCY	TUKUNA KUMAR MISHRA	RAYAGADA G.R.P. /61 /2025	
		VS	VS	()	
30	D-BLAPL/3242/2026	STATE OF ODISHA BALARAM BISOI	SOUMYA KANTA TRIPATHY	ORKEL /33 /2025	AOD20240000239C202600003
		VS	VS	()	
31	D-BLAPL/3243/2026	STATE OF ODISHA SUBRAT MOHANTY	ANJAN KUMAR BISWAL	BALASORE VIGILANCE /1 /2026	AOR20220001328C202600014
		VS	VS	()	
32	D-BLAPL/3248/2026	STATE OF ODISHA (VIGILANCE) SUBHAM GUPTA	PRASANT KUMAR BARIK	BHADRAK RURAL /779 /2025	
		VS	VS	()	
33	D-BLAPL/3249/2026	STATE OF ODISHA PRAFULLA @ PAPU PRADHAN	SUSHANTA HARICHANDAN	PURIGHAT /254 /2025	
		VS	VS	()	
34	D-CMAPL/4018/2026	STATE OF ODISHA SHAKUNTALA JENA	ADV.	//	
		VS	VS	()	

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35	D-CMP/3979/2026	THE CHIEF MANAGER, PUNJAB AND SIND BANK, KHURDA HEMANTA KUMAR PATEL VS TIKESWAR PATEL	AJAYA KUMAR NANDA VS	// // 0 //	
36	D-CMP/3993/2026	BENDI MOHAN RAO VS SARAVAGNAYA JAGANNATH GAJAPATI NARAYAN DEV	SAIBRATA RATH VS	// 0 //	
37	D-CMP/4025/2026	MRUTYUNJAY JENA VS SHIBA NARAYAN JENA	DWARIKA PRASAD MOHANTY VS	// 0 //	
38	D-CMP/4058/2026	NAMITA BEHERA VS SARASWATI BEHERA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
39	D-CMP/4069/2026	MAMATA PATRA VS SANAT RANJAN NAYAK	SHIB SHANKAR MOHANTY VS	// 0 //	
40	D-CMP/4083/2026	MASUK SAHA VS SAMIM SAHA	SUMIT KUMAR MOHANTY VS	// 0 //	AOR20220003068C202600003
41	D-CMP/4098/2026	UMA CHARAN MOHANTY VS KABITA DEVI BAJLA	PRASANNA KUMAR MISHRA VS	// 0 //	
42	D-CMP/4121/2026	VENKATESWAR EDUCATION AND MULTIPURPOSE VS SURYA PRAKASH PATI	SHRUDHESANAND MOHANTY VS	// 0 //	
43	D-CONTC/3994/2026	RITANJALI PRADHAN VS PRASANTA KU NAYAK, I.I.C KANAS POLICE STATION, KANAS, PURI	ADV. VS	// 0 //	
44	D-CONTC/3997/2026	SABITA DEI VS DR.N.THIRUMALLA NAIK, I.A.S	ADV. VS	// 0 //	
45	D-CONTC/3998/2026	GOLEKHA PRASAD PARIDA VS DR.N.THIRUMALLA NAIK, I.A.S	ADV. VS	// 0 //	

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46	D-CONTC/4026/2026	SATYA RANJAN RANA VS	ADV. VS	// 0	
47	D-CONTC/4027/2026	SATYAJIT MOHANTY, THE TAHASILDAR, JALASWAR, BALASORE SUSAMA BAG VS	ADV. VS	// 0	
48	D-CONTC/4028/2026	INDRAMANI TRIPATHY, I.A.S SUKUMARI BARLA VS	ADV. VS	// 0	
49	D-CONTC/4030/2026	INDRAMANI TRIPATHY, I.A.S SUBASINI KAUDI VS	ADV. VS	// 0	
50	D-CONTC/4031/2026	INDRAMANI TRIPATHY, I.A.S SAJANI MAHATO VS	ADV. VS	// 0	
51	D-CONTC/4034/2026	INDRAMANI TRIPATHY, I.A.S RANJIT EKKA VS	ADV. VS	// 0	
52	D-CONTC/4035/2026	P.K.PATRO, DIST. LABOUR OFFICER, ROURKELA SANJUKTA XALXO VS	ADV. VS	// 0	
53	D-CONTC/4038/2026	INDRAMANI TRIPATHY, I.A.S RAJMANI KISPOTTA VS	ADV. VS	// 0	
54	D-CONTC/4041/2026	INDRAMANI TRIPATHY, I.A.S LAXMI GIDHI VS	ADV. VS	// 0	
55	D-CONTC/4043/2026	INDRAMANI TRIPATHY, I.A.S BHAJAHARI BEHERA VS	ADV. VS	// 0	
56	D-CONTC/4049/2026	SUDARSAN CHAKRABARTI, DIRECTOR CUM MEMBER SEC., ODISHA STATE AGRI. MARKETING BOARD, BHUBANESWAR DHANAJAY KAR VS	MEMBER SEC., ODISHA STATE AGRI. MARKETING BOARD, BHUBANESWAR SANGRAM JENA VS	// 0	
57	D-CONTC/4051/2026	ARVIND AGRAWAL, I.A.S CHANDRA MAJHI	VS ADV.	// //	

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		VS	VS	()	
		INDRAMANI TRIPATHY, I.A.S		//	
58	D-CONTC/4063/2026	PRADEEP KUMAR BARIK	ADV.	//	
		VS	VS	()	
		DEO RANJAN KUMAR SINGH, ADDL. CHIEF SEC., REVENUE AND DISASTER MANAGEMENT/DEPT., GOVT. OF ODISHA			
59	D-CONTC/4066/2026	JITENDRA THAKUR	SIDDHANT SARANGI	//	
		VS	VS	()	
		S.N.GIRISH, I.A.S		//	
60	D-CONTC/4085/2026	RAMAKANTA KHILLAR	ADV.	//	
		VS	VS	()	
		SANJIB KUMAR MISHRA, ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BHUBANESWAR			
61	D-CONTC/4089/2026	JITENDRA KUMAR SAHU	ADV	//	AOD20240000618C202600014
		VS	VS	()	
		PRAMOD KUMAR PRUSTY, ADDITIONAL DISTRICT MAGISTRATE GANJAM		//	
62	D-CONTC/4090/2026	NANDA KISHORE PANDA	ADV.	//	
		VS	VS	()	
		ANU GARG, ADDL CHIEF SEC., WATER RESOURCE SEC., BHUBANESWAR		//	
63	D-CONTC/4092/2026	MITRA MOHANTY	ADV.	//	
		VS	VS	()	
		RAJESH PRABHAKAR PATIL, IAS		//	
64	D-CONTC/4096/2026	RAMANI RANJAN BISWAL	ADV.	//	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
65	D-CONTC/4099/2026	DURGA CHARAN MURUDI	ADV.	//	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
66	D-CONTC/4102/2026	MADHU SUDAN PRADHAN	ADV.	//	
		VS	VS	()	
		DR. N.THIRUMALA NAIK, IAS		//	
67	D-CONTC/4112/2026	DR. BIRANCHI NARAYAN MOHAPATRA	ADV.	//	
		VS	VS	()	
		SURENDRA KUMAR, IAS		//	
68	D-CONTC/4114/2026	LILIMA BEHERA	ADV.	//	
		VS	VS	()	

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69	D-CRLA/3154/2026 CRLA/123/2026	S.N.GIRISH, SEC., P.R AND DRINKING WATER SOUBHAGYABANTA SAHU VS STATE OF ODISHA(VIG.)	DEPT., BHUBANESWAR DEVASHIS PANDA VS	// SAMBALPUR VIGILANCE /44 /2018 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000012/2019	
70	D-CRLA/3167/2026	SARAJU JENA VS STATE OF ODISHA	MANORANJAN KHATUA VS	KUAKHIA /348 /2020 ()	
71	D-CRLA/3183/2026	MANOJ SEKHAR MALLICK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	INFOCITY PS /286 /2021 ()	
72	D-CRLA/3218/2026	BITU @ PRASANTA KUMAR RAY VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	BINJHARPUR /102 /2014 ()	AOR20220001446C202600001
73	D-CRLA/3231/2026	MANOJ KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /52 /2023 ()	
74	D-CRLLP/3238/2026	PUSHPANJALI NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KASHIPUR /34 /2024 ()	
75	D-CRLMC/3160/2026	PRADEEP KUMAR DASH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	SAHID NAGAR P.S. /388 /2025 ()	AOD20250000580C202600002
76	D-CRLMC/3175/2026	GANESWAR ROUT VS STATE OF ODISHA	MONOMOY BASU VS	KHANDAGIRI P.S. /116 /2021 ()	
77	D-CRLMC/3178/2026	LIKAN SAHU VS STATE OF ODISHA	SOMNATHA PADHAN VS	MANAMUNDA /100 /2021 ()	
78	D-CRLMC/3179/2026	PAHALA @ DHARMENDRA NAIK @ NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /195 /2021 ()	
79	D-CRLMC/3186/2026	RABINDRA KUMAR BADHEI @ RABINDRA BADHEI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DUNGURIPALI /143 /2014 ()	

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80	D-CRLMC/3202/2026	SK.YAKUB ALLI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /240 /2021 () //	
81	D-CRLMC/3205/2026	SUNIL SWAIN @ SUNIL KUMAR SWAIN VS STATE OF ODISHA	KEDARNATH SAHOO VS	ANGUL SADAR PS /287 /2021 () //	AOD20230000656C202600002
82	D-CRLMC/3212/2026	SATYA SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BONAI /41 /2021 () //	AOR20220001631C202600024
83	D-CRLMC/3216/2026	DILLIP KUMAR SAMAL VS STATE OF ODISHA	ASHOK KUMAR PATRO VS	ADVA /52 /2021 () //	AOR20230000836C202600001
84	D-CRLMC/3221/2026	KANHA@SANJEEB KUMAR MANDAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NISCHINTAKOILI /87 /2023 () //	
85	D-CRLMC/3232/2026	SUBASH @ SUBASIS DASH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHADRAK RURAL /286 /2024 () //	
86	D-CRLMC/3239/2026	KABITA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 () //	
87	D-CRLMP/3198/2026	RACHANA MOHAPATRA VS STATE OF ODISHA	SALAUDDIN KHAN VS	/ /0 () //	
88	D-CRLREV/3192/2026	SUSHANTA @ SUSANTA KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //	
89	D-CRLREV/3214/2026	SARTHAK PARIJA VS STATE OF ODISHA	PRADIPTA BEURA VS	BALICHANDRAPUR /512 /2024 () //	AOD20220004020C202600006
90	D-CRLREV/3223/2026	MANORANJAN PATTNAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NAYAPALLI P.S. /675 /2025 () //	
91	D-CRLREV/3226/2026	MANORANJAN PATTNAIK	SUDEEP KUMAR SARANGI	NAYAPALLI P.S. /689 /2025	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-EXP/4087/2026	SARAT CHANDRA SAHOO	PUJARANI MUDULI	//	
		VS	VS	0	
		RANJIT KUMAR DAS, ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
93	D-EXP/4088/2026	SUBHANJALI PATTANAİK	PUJARANI MUDULI	//	
		VS	VS	0	
		RANJIT KUMAR DAS, ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
94	D-FAO/4006/2026	ORIENTAL INSURANCE CO. LTD., BALASORE	NAYAN BEHARI DAS	//	
		VS	VS	0	
		PHULA @ PHULARANI PATARA		//	
95	D-FAO/4065/2026	AJIT KUMAR SINGHDEO	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
96	D-MACA/3995/2026	SAMEER GURU	BISHNU BRATA SINGH	//	
		VS	VS	0	
		M/S. KASHVI INTERNATIONAL PVT. LTD., KEONJHAR		//	
97	D-MATA/4042/2026	JAY SATNAMI @ JAYKUMAR SATNAMI	AMIT PRASAD BOSE	//	
		VS	VS	0	
		PRATIMA SATNAMI		//	
98	D-MATA/4044/2026	BHIMA ROHIDAS	ASWINI KUMAR DASH	//	
		VS	VS	0	
		HARIPRIYA @ CHINMAYEE ROHIDAS		//	
99	D-MATA/4061/2026	LIZA MAHAPATRA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		JANMEJAYA TRIPATHY		//	
100	D-RPFAM/4070/2026	LIZA MAHAPATRA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		JANMEJAYA TRIPATHY		//	
101	D-RSA/4060/2026	SAMBHUNATH MOHANTA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		KAMALA MOHANAT		//	
102	D-RVWPET/4119/2026	MAHESWAR JENA	CHITTA RANJAN PATTNAİK	//	
		VS	VS	0	

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103	D-TRPCRL/3172/2026	STATE OF ODISHA BIJAYA KUMAR ROUT VS	SANGRAM MISHRA VS	// BHANDARIPOKHARI /115 /2013 ()	
104	D-WA/3973/2026	STATE OF ODISHA STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000172C202600030
105	D-WA/3974/2026	LINGARAJ BEHERA STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000194C202600033
106	D-WA/3976/2026	LALENDRA TRIPATHY STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000194C202600034
107	D-WA/3977/2026	ASHOK KUMAR RATH STATE OF ODISHA VS	ARABINDA TRIPATHY,A.G.A VS	// // ()	LOD20240000172C202600031
108	D-WA/3978/2026	SUBASH CHANDRA BARIK TUKU MEHER VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600049
109	D-WA/3996/2026	STATE OF ODISHA BHUBANESWAR MUNICIPAL CORPORATION, KHURDA VS	SAIBRATA RATH VS	// // ()	
110	D-WA/3999/2026	SATYABHAMA CHHATOI BHUBANESWAR MUNICIPAL CORPORATION, KHURDA VS	SAIBRATA RATH VS	// // ()	
111	D-WA/4001/2026	PRALAYA KUMAR ACHARYA BHUBANESWAR MUNICIPAL CORPORATION, KHURDA VS	SAIBRATA RATH VS	// // ()	
112	D-WA/4005/2026	GAGAN BIHARI DAS BHUBANESWAR MUNICIPAL CORPORATION, KHURDA VS	SAIBRATA RATH VS	// // ()	
113	D-WA/4094/2026	BANITA ROUT MANISA BARIK VS STATE OF ODISHA	KUMARESWAR MOHANTY VS	// // () //	

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114	D-WA/4103/2026	PUNJAB NATIONAL BANK ZONAL AUDIT OFFICE, MUMBAI VS BISHNUBRATA MISHRA	MINU CHANDRA SWAIN VS	// 0 //	AOD20240000548C202600001
115	D-WA/4116/2026	BHUBANESWAR MUNICIPAL CORPORATION, KHURDA VS ANILA KRUSHNA PATTANAİK	SAIBRATA RATH VS	// 0 //	
116	D-WA/4120/2026	SUDHAMAYEE PADHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
117	D-WP(C)/3971/2026	TRINATH PUJARI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20240000732C202600037
118	D-WP(C)/3972/2026 WP(C)/3249/2026	BISWA MIHIR SARANGI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //	AOR20230000872C202600005
119	D-WP(C)/3975/2026	AKSHAYA KUMAR ACHARYA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
120	D-WP(C)/3980/2026 WP(C)/3148/2026	DUSMANTA KUMAR BARIK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	
121	D-WP(C)/3981/2026 WP(C)/3167/2026	SUJIT KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
122	D-WP(C)/3982/2026 WP(C)/3165/2026	HEMANT PANIGRAHI VS ICICI BANK LTD., KHURDA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
123	D-WP(C)/3983/2026 WP(C)/3163/2026	RAJU BALIARSINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
124	D-WP(C)/3984/2026 WP(C)/3169/2026	SANDHYA RANI SAHU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
125	D-WP(C)/3985/2026	ANIL KUMAR SAHANI	JAGANNATH BHUYAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/3986/2026	PANKAJ KUMAR PARICHHA	MANOJA KUMAR KHUNTIA	//	
	WP(C)/3193/2026	VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/3987/2026	BRUNDABAN PATRA	MOHAMMED FARADISH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/3988/2026	PRADIPTA KUMAR SWAIN	MOHAMMED FARADISH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/3989/2026	PRAGYAN PARIMITA PRADHAN	MANOJA KUMAR KHUNTIA	//	
	WP(C)/3166/2026	VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/3990/2026	BRUNDABAN PATRA	MOHAMMED FARADISH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/3991/2026	BRUNDABAN PATRA	MOHAMMED FARADISH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/3992/2026	BRUNDABAN PATRA	MOHAMMED FARADISH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/4000/2026	UTTARA NAYAK	SARAT KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/4002/2026	PUNAM CHAND LATH	AMIT PRASAD BOSE	//	
	WP(C)/3210/2026	VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/4003/2026	SUBRAT KUMAR MISHRA	MANOJ VERMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/4004/2026	NATHURAM LATH	AMIT PRASAD BOSE	//	
	WP(C)/3220/2026	VS	VS	0	

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137	D-WP(C)/4007/2026	STATE OF ODISHA SUDHEER KUMAR SAHOO VS	BIJAY KUMAR MISHRA VS	// // 0	
138	D-WP(C)/4008/2026	STATE OF ODISHA SATYABHAMA NAYAK VS	RASHMI KANTA ACHARYA VS	// // 0	
139	D-WP(C)/4009/2026	STATE OF ODISHA PRAVAT KUMAR NAYAK VS	SURENDRA PRASAD BARIK VS	// // 0	
140	D-WP(C)/4010/2026	STATE OF ODISHA BENUDHAR SAHOO VS	NIRANJAN BISWAL VS	// // 0	
141	D-WP(C)/4011/2026	STATE OF ODISHA ARUN KUMAR MANDAL VS	SUBHADUTTA ROURAY VS	// // 0	
142	D-WP(C)/4012/2026	STATE OF ODISHA BANSIDHAR SAMAL VS	NIRANJAN BISWAL VS	// // 0	
143	D-WP(C)/4013/2026	STATE OF ODISHA TEMPLE CITY INSTITUTE OF TECHNOLOGY (TITE) VS	SHRINIDHI NIRANJAN MAHAPATRA VS	// // 0	
144	D-WP(C)/4014/2026	STATE OF ODISHA JAGABANDHU TRIPATHY VS	NIRANJAN BISWAL VS	// // 0	
145	D-WP(C)/4015/2026	STATE OF ODISHA NABA KISHORE DASH VS	NIRANJAN BISWAL VS	// // 0	
146	D-WP(C)/4016/2026	STATE OF ODISHA BIRANCHI NARAYAN MISHRA VS	NIRANJAN BISWAL VS	// // 0	
147	D-WP(C)/4017/2026	STATE OF ODISHA BASANTA KUMAR DAS @ BASANTA KU DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	// // 0 //	

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148	D-WP(C)/4019/2026	DURGA PRASAD DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// () //	
149	D-WP(C)/4020/2026	BASANTA KUMAR SAHOO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// () //	
150	D-WP(C)/4021/2026	SUNANDA RAY VS THE COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// () //	AOD20220003611C202600006
151	D-WP(C)/4022/2026	RUCHIRA MISHRA VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	// () //	
152	D-WP(C)/4023/2026	M/S ANANTA MALIK @ MALLICK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202600006
153	D-WP(C)/4024/2026	RUCHIRA MISHRA VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	// () //	
154	D-WP(C)/4029/2026 WP(C)/3235/2026	MAHESWAR DEHURI @ DEHURY VS STATE OF ODISHA	HARA PRASAD RATH VS	// () //	
155	D-WP(C)/4032/2026	MANORANJAN ROUT VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// () //	
156	D-WP(C)/4033/2026	DEBENDRANATH DAS VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// () //	
157	D-WP(C)/4036/2026	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// () //	
158	D-WP(C)/4037/2026	PRASANTA KUMAR NAYAK VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// () //	
159	D-WP(C)/4039/2026	BIDYADHAR PRADHAN	RAKESH BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/4040/2026	M/S NETA SECURITY SERVICES PVT.LTD, BHUBANESWAR	SUNNYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/4045/2026	KAMADEV NAYAK	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202600003
	WP(C)/3265/2026	VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/4046/2026	SABIR KHAN	SUSANTA KUMAR BARAL	//	AOR20220001297C202600024
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/4047/2026	KAMADEV JENA	SAROJA KANTA MANDAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/4048/2026	PARESH KUMAR BISWAL	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/4050/2026	SACHINDRA MEHER	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/4052/2026	DR.NILAMADHAB SAHU	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/4053/2026	PRASANTA KUMAR KHANDUAL	BISWAJIT NAYAK	//	
		VS	VS	0	
		AUTHORIZED OFFICER CUM CHIEF MANAGER, UCO BANK, BALASORE		//	
168	D-WP(C)/4054/2026	ANSHUMATI SAMAL	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
169	D-WP(C)/4055/2026	M/S DAY AND NIGHT MEDICINE STORE	KAJAL SAHOO	//	AOR20220001613C202600013
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX		//	
170	D-WP(C)/4056/2026	BASTI AREA DEVELOPMENT COUNCIL (BADC) BALASORE	ASHOK KUMAR DWIVEDY	//	
		VS	VS	0	

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171	D-WP(C)/4057/2026	STATE OF ODISHA BARUN KUMAR BEHERA VS	PRAVASH CHANDRA JENA VS	// // 0	
172	D-WP(C)/4059/2026	STATE OF ODISHA NITYANANDA MOHANTY VS	RABI NARAYAN MOHANTY VS	// // 0	
173	D-WP(C)/4062/2026	LIC HOUSING FINANCE LTD., BHUBANESWAR TAPASWINI PATTNAIK VS	SUKANTA KUMAR MISHRA VS	// // 0	
174	D-WP(C)/4064/2026	STATE OF ODISHA SK. TABREZ VS	MD. GOLAM MADANI VS	// // 0	
175	D-WP(C)/4067/2026	STATE OF ODISHA UNION OF INDIA VS	PRASANNA KUMAR PARHI VS	// // 0	
176	D-WP(C)/4068/2026	BIJAY KUMAR MOHANTY SARADA PRASAD MISHRA VS	ALOK KUMAR PANDA VS	// // 0	
177	D-WP(C)/4071/2026	STATE OF ODISHA GEMINI CONSULTING SERVICES INDIA PVT. LTD., BHUBANESWAR VS	BIJAY KUMAR MOHANTY VS	// // 0	
178	D-WP(C)/4072/2026	SECURITY PRINTING AND MINTING CORPORATION OF INDIA LIMITED (SPMCIL), NEW DELHI GOLAPA SAHOO VS	BIBEK KUMAR MOHANTY VS	// // 0	
179	D-WP(C)/4073/2026	STATE OF ODISHA SATYABADI SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
180	D-WP(C)/4074/2026	STATE OF ODISHA KRUSHNA BUDEK VS	DILIP KUMAR SAHU VS	// // 0	AOR20220001727C202600024
181	D-WP(C)/4075/2026	STATE OF ODISHA SARVESWAR MISHRA VS	DILIP KUMAR SAHU VS	// // 0	AOR20220001727C202600025
		STATE OF ODISHA		//	

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182	D-WP(C)/4076/2026	KUNJA BIHARI SARAP VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202600026
183	D-WP(C)/4077/2026	BHAGABAN SAHOO VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
184	D-WP(C)/4078/2026	HEMANTA KUMAR MISHRA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// 0 //	
185	D-WP(C)/4079/2026	HARI KRUSHNA PATRO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
186	D-WP(C)/4080/2026	NANDITA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
187	D-WP(C)/4081/2026	DEVI ARPITA MUDALI VS THE STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //	
188	D-WP(C)/4082/2026	CHHABILA NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
189	D-WP(C)/4084/2026	NIHAR RANJAN PATEL VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
190	D-WP(C)/4086/2026	SERVICE COOPERATIVE SOCIETY BAUSUNI, BOUDHA VS MURALI KHATUA	HAMIT KUMAR NATH VS	// 0 //	
191	D-WP(C)/4091/2026	SIBARAM NAHAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
192	D-WP(C)/4093/2026	DILLIP KUMAR TRIPATHY VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
193	D-WP(C)/4095/2026	KRUSHNA CHANDRA MALLIK	SWAPNA KUMAR OJHA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/4097/2026	PADMINI BEHERA	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/4100/2026	SUBHASHREE BEJ	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/4101/2026	PURNA CHANDRA BADAMUNDI	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/4104/2026	SHYAM SUNDAR SAHOO	Dilip Kumar Sahu	//	AOR20220001727C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/4105/2026	TANKADHAR BARIHA	Dilip Kumar Sahu	//	AOR20220001727C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/4106/2026	GUPTESWAR NIAL	Dilip Kumar Sahu	//	AOR20220001727C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/4107/2026	SATRUGHAN SAHOO	Dilip Kumar Sahu	//	AOR20220001727C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/4108/2026	FAKIR BAG	Dilip Kumar Sahu	//	AOR20220001727C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/4109/2026	JAGABANDHU DHINDA	APARESH BHOI	//	AOR20220001814C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/4110/2026	DR.NABIN KUMAR PRADHAN	SAIBRATA RATH	//	
		VS	VS	()	
		UNION OF INDIA		//	
204	D-WP(C)/4111/2026	MANORAMA SWAIN	BHABANI SANKAR DAS	//	
		VS	VS	()	

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205	D-WP(C)/4113/2026	TAHASILDAR KUJANG, JAGATSINGHPUR MAHESH KUMAR PANIGRAHI VS UNION OF INDIA	SAIBRATA RATH VS	// // ()	
206	D-WP(C)/4115/2026	SATYABRATA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// // ()	
207	D-WP(C)/4117/2026	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	SUSANTA LENKA VS	// // ()	AOR20220001299C202600010
208	D-WP(C)/4118/2026	MALLIRANI MISHRA VS CHIEF GENERAL MANAGER, STATE BANK OF INDIA LOCAL HEAD OFFICE	LAXMINARAYAN RAYATSINGH VS	// // ()	AOD20240000645C202600004
209	D-ABLAPL/3147/2026	GUNU @ NAGA SINGH @ NAG PRASAD SINGH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /11 /2026 // ()	AOD20240000557C202600005
210	D-ABLAPL/3148/2026	SATYAJIT DAS @ BINDU VS STATE OF ODISHA	SUSHANTA KUMAR DAS VS	DHARMASALA /17 /2026 // ()	
211	D-ABLAPL/3149/2026	SUMITRA MALLICK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /407 /2025 // ()	AOD20240000557C202600006
212	D-ABLAPL/3150/2026	TUFAN @ TOFAN PRADHAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BOUDH /518 /2025 // ()	
213	D-ABLAPL/3151/2026	ABHI @ ARINDAM @ ARIDAM NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /734 /2025 // ()	
214	D-ABLAPL/3156/2026	RAKESH SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /3 /2026 // ()	
215	D-ABLAPL/3157/2026	BABU @ DEEPAK SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /214 /2025 // ()	

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216	D-ABLAPL/3158/2026	ASHWINI KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	S.P.(CID-CRL),CUTTACK /4 /2025 () //	
217	D-ABLAPL/3161/2026	SATYABAN MALIK @ GADIA MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KAMAKHYANAGAR /5 /2026 () //	
218	D-ABLAPL/3163/2026	RAJA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /729 /2025 () //	
219	D-ABLAPL/3165/2026	AMIT DAS VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// () //	AOR20220002374C202600009
220	D-ABLAPL/3166/2026	KANHA @ SOMANATH SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHANDAPUR /201 /2025 () //	
221	D-ABLAPL/3168/2026	HARA PRASAD SETHI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JATNI P.S. /272 /2024 () //	
222	D-ABLAPL/3169/2026	BIKASH KUMAR MUDULI VS STATE OF ODISHA	AMITAV MOHANTY VS	TOMANDO /215 /2025 () //	
223	D-ABLAPL/3170/2026	BAINA @ NIRANJAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /50 /2023 () //	AOR20220001297C202600025
224	D-ABLAPL/3171/2026	GOBINDA CHANDRA BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	S.P.(CID-CRL),CUTTACK /10 /2025 () //	
225	D-ABLAPL/3174/2026	MAMINA SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /55 /2026 () //	
226	D-ABLAPL/3176/2026	SAMIR KUMAR BISWAL @ SAMIR VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /437 /2024 () //	
227	D-ABLAPL/3180/2026	BUTA NAIK	BIBHUDUTTA SURYAVANSHI	BIDANASI /25 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/3181/2026	DEBANANDA PRADHAN	SATYA NARAYAN MISHRA 4	BHANDARIPOKHARI /14 /2026	AOR20220001615C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/3185/2026	SK. GULFAN ALLI	JAYANTA KUMAR MAJHI	SINGLA /288 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/3190/2026	TUTU @ ASWINI KUMAR SINGH	HARIHARA PANIGRAHI	LALBAG /303 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/3193/2026	PRADEEP KUMAR ROUT @ ROUSTRAY	HEMANT KUMAR MOHANTA	BIRIDI PS /2 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/3197/2026	HUSNA BEGUM @ HUSNARA BEGUM	AMULYA RATNA PANDA	TIGIRIA /286 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/3199/2026	NANDA KUMAR BERA	PARSURAM PANDA	MARINE PST TALCHUA /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/3201/2026	MD. SUKURIA ALI	AMULYA RATNA PANDA	TIGIRIA /286 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/3203/2026	JITENDRA KUMAR SATAPATHY	SATYA RANJAN MULIA	PARJANG /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/3204/2026	SUKANTA KUMAR SAHOO	BASANTA KUMAR DAS	BINJHARPUR /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/3206/2026	ASHIS KUMAR MOHANTY	SURAJ MOHANTY	BARANGA /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/3208/2026	BHUPENDRA KUMAR PATEL	MANAS KUMAR CHAND	BEGUNIAPADA /669 /2025	
		VS	VS	()	

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239	D-ABLAPL/3209/2026	STATE OF ODISHA GUPTESWAR HARIJAN VS	SURYAKANTA DWIBEDI VS	// NABARANGAPUR TOWN /398 /2023 ()	
240	D-ABLAPL/3210/2026	STATE OF ODISHA RAJENDRA KUMAR SAHA VS	NIRANJAN LENKA VS	// //0 ()	
241	D-ABLAPL/3211/2026	STATE OF ODISHA PRAFULLA BISOYI @ PARI BISOYI VS	SANTOSH KUMAR MAHANTY VS	// BADAGADA /107 /2023 ()	AOD20240000242C202600018
242	D-ABLAPL/3213/2026	STATE OF ODISHA RABI NAIK VS	SANTOSH KUMAR MAHANTY VS	// BELLAGUNTHA /22 /2026 ()	AOD20240000242C202600019
243	D-ABLAPL/3217/2026	STATE OF ODISHA KAMADEV MALIK VS	PRAKASH CHANDRA DASH VS	// PATTAMUNDAI MODEL /317 /2025 ()	
244	D-ABLAPL/3220/2026	STATE OF ODISHA KANAK PARIDA VS	ACHYUTANANDA PATTANAİK VS	// JANKIA P.S. /448 /2025 ()	AOD20240000586C202600020
245	D-ABLAPL/3222/2026	STATE OF ODISHA BISWAJIT MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// BETNOTI /16 /2026 ()	
246	D-ABLAPL/3224/2026	STATE OF ODISHA SANJIB @ SANJEEB KUMAR SAHOO VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /1066 /2025 ()	
247	D-ABLAPL/3233/2026	STATE OF ODISHA BAIRAGI SAMANTARAY @ DALABEHERA VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /8 /2026 ()	
248	D-ABLAPL/3234/2026	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// DELANGA /413 /2025 ()	
249	D-ABLAPL/3235/2026	STATE OF ODISHA MANISA @ MANISHA MANJARI SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INFOCITY PS /24 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/3237/2026	MANORANJAN SAMANTARAY @ DALABEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /8 /2026 () //	
251	D-ABLAPL/3244/2026	TINA BEHERA @ SARBESWAR BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CRRRI /12 /2026 () //	
252	D-ABLAPL/3245/2026	SEKH FIROZ HOSEN @ HOSSEN(KATI) VS STATE OF ODISHA	NILAM SWAIN VS	DHAMARA PS /5 /2026 () //	
253	D-ABLAPL/3246/2026	MUKHTIYAR ALI SAHA VS STATE OF ODISHA	PRATIK DASH VS	PURUNABAZAR /50 /2025 () //	
254	D-ABLAPL/3247/2026	PRADEEP BEHERA @ MANGULU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /324 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :29/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/3172/2026 TRPCRL/ /	BIJAYA KUMAR ROUT MP	SANGRAM MISHRA	13/2026
2	D-CRLMP/972/2026 CRLMP/42/2026	VICTIM CUM INFORMANT MP		21/2026
3	D-CMAPL/4018/2026 CMAPL/ /	SHAKUNTALA JENA MP	ADV.	36/2026
4	D-RVWPET/34364/2025 RVWPET/17/2026	BAIRAGI SATAPATHY MP	SIDHARTHA SWAIN	47/2026
5	D-RVWPET/4119/2026 RVWPET/ /	MAHESWAR JENA MP	CHITTA RANJAN PATTNAIK	48/2026
6	D-RPFAM/52510/2025 RPFAM/ /	HARAPRIYA NATH MP	PITAMBAR PATRA	55/2026
7	D-RPFAM/4070/2026 RPFAM/ /	LIZA MAHAPATRA MP	SUBASH CHANDRA PUSPALAKA	56/2026
8	D-MATA/3228/2026 MATA/ /	LAXMI DAS MP	DIPTI RANJAN BHOKTA	60/2026
9	D-MATA/54151/2025 MATA/501/2025	DIPTIMAYEE DIXIT MP	KABIR KUMAR JENA	61/2026
10	D-MATA/302/2023 MATA/302/2023	SUCHIBRATA DEY MP	NIRANJAN LENKA	62/2026
11	D-MATA/4044/2026 MATA/ /	BHIMA ROHIDAS MP	ASWINI KUMAR DASH	63/2026
12	D-MATA/4061/2026 MATA/ /	LIZA MAHAPATRA MP	SUBASH CHANDRA PUSPALAKA	64/2026
13	D-CONTC/671/2026 CONTC/ /	GURA TUDU MP	ADV.	67/2026
14	D-BLAPL/38439/2025 BLAPL/13214/2025	KARAMVIR PATIL @ KRMVIR PATIL MP		80/2026
15	D-BLAPL/3164/2026 BLAPL/ /	MANORANJAN ROUT MP	BIBEKANANDA MAHAPATRA	81/2026
16	D-BLAPL/33572/2025 BLAPL/11568/2025	DIGAMBAR SAHU MP	BIJAYA KUMAR RAGADA	82/2026
17	D-BLAPL/39517/2025 BLAPL/13683/2025	ATULYA MEHER MP	SARAT KUMAR JENA	83/2026
18	D-FAO/4006/2026 FAO/ /	ORIENTAL INSURANCE CO. LTD., BALASORE MP	ABEYAN BEHARI DAS	86/2026
19	D-FAO/208/2026 FAO/ /	B.M.,M/S, NEW INDIA ASSURANCE CO. LTD. MP	NAYAN BEHARI DAS	87/2026
20	D-FAO/4065/2026 FAO/ /	AJIT KUMAR SINGHDEO MP	SUKANTA KUMAR MISHRA	88/2026
21	D-FAO/1666/2026 FAO/41/2026	MANAGER, T.P.HUB, NATIONAL INSURANCE CO. LTD. MP	CHITTOJI K. PATNAICK	89/2026
22	D-CRLREV/1884/2026 CRLREV/95/2026	GANGADHAR SATAPATHY MP	SHIB SHANKAR MOHANTY	149/2026
23	D-CRLREV/3192/2026 CRLREV/ /	SUSHANTA @ SUSANTA KUMAR NAYAK BHABANI SHANKAR DASPARIDA MP		150/2026
24	D-CRLREV/3192/2026 CRLREV/ /	SUSHANTA @ SUSANTA KUMAR NAYAK BHABANI SHANKAR DASPARIDA MP		151/2026
25	D-CRLREV/3192/2026 CRLREV/ /	SUSHANTA @ SUSANTA KUMAR NAYAK BHABANI SHANKAR DASPARIDA MP		152/2026
26	D-CRLREV/3223/2026	MANORANJAN PATTNAIK	SUDEEP KUMAR SARANGI	

	CRLREV/ /	MP		153/2026
27	D-CRLREV/3226/2026	MANORANJAN PATTNAIK	SUDEEP KUMAR SARANGI	
	CRLREV/ /	MP		154/2026
28	D-ABLAPL/33871/2025	DEEPAK KUMAR SAHOO		
	ABLAPL/12993/2025	MP		167/2026
29	D-ABLAPL/28199/2025	RAHUL JUED @ GHASI JUED		
	ABLAPL/10834/2025	MP		168/2026
30	D-ABLAPL/795/2026	JASOBANTA SAGAR @ JOSHABANTA SAGAR		
	ABLAPL/366/2026	MP		169/2026
31	D-ABLAPL/39738/2025	SANATAN SEBAK		
	ABLAPL/14872/2025	MP		170/2026
32	D-ABLAPL/280/2026	CHANDRA SEKHAR PRADHAN		
	ABLAPL/209/2026	MP		171/2026
33	D-ABLAPL/15619/2025	BANSIDHAR DAS		
	ABLAPL/6580/2025	MP		172/2026
34	D-ABLAPL/39503/2025	ROHIT KHAN		
	ABLAPL/14874/2025	MP		173/2026
35	D-ABLAPL/37817/2025	BABI KHAN@ SAKABAT KHAN		
	ABLAPL/14183/2025	MP		174/2026
36	D-RSA/48237/2025	CHHANAKYA PALIA	SURYASNATA MOHAPATRA	
	RSA/ /	MP		198/2026
37	D-CMP/3979/2026	HEMANTA KUMAR PATEL	AJAYA KUMAR NANDA	
	CMP/ /	MP		223/2026
38	D-CMP/3993/2026	BENDI MOHAN RAO	SAIBRATA RATH	
	CMP/ /	MP		224/2026
39	D-CMP/53062/2025	KNOWLEDGE TRUST, KHURDA	SIDHARTHA DAS	
	CMP/2080/2025	MP		225/2026
40	D-CMP/4025/2026	MRUTYUNJAY JENA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		226/2026
41	D-CMP/4083/2026	MASUK SAHA	SUMIT KUMAR MOHANTY	
	CMP/ /	MP		227/2026
42	D-CMP/4121/2026	VENKATESWAR EDUCATION AND MULTIPURPOSE SERVICES, KHORDHA		
	CMP/ /	MP		228/2026
43	D-MACA/3995/2026	SAMEER GURU	BISHNU BRATA SINGH	
	MACA/ /	MP		257/2026
44	D-MACA/3635/2026	D.M., RELIANCE GENERAL INSURANCE CO. LTD., BBSR, PATHY		
	MACA/ /	MP		258/2026
45	D-MACA/1522/2026	PRADEEP KUMAR PATRA	SRINIBASH SATAPATHY	
	MACA/ /	MP		259/2026
46	D-CRLMC/40726/2025	SANJAYA KUMAR MAJHI		
	CRLMC/119/2026	MP		335/2026
47	D-CRLMC/3160/2026	PRADEEP KUMAR DASH	SRINIVAS MOHANTY	
	CRLMC/ /	MP		336/2026
48	D-CRLMC/38527/2025	SUKANTA NAYAK @ KALU	AMIT BISWAL	
	CRLMC/342/2026	MP		337/2026
49	D-CRLMC/5141/2023	BHIKARI JENA		
	CRLMC/5141/2023	MP		338/2026
50	D-CRLMC/3178/2026	LIKAN SAHU	SOMNATHA PADHAN	
	CRLMC/ /	MP		339/2026
51	D-CRLMC/38200/2025	NARENDRA KUMAR JENA	SUDHASHREE PASAYAT	
	CRLMC/335/2026	MP		340/2026
52	D-CRLMC/21790/2025	SUMIT MONDAL	NITYABRATA BEHURIA	
	CRLMC/2753/2025	MP		341/2026
53	D-CRLMC/3212/2026	SATYA SWAIN	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		342/2026
54	D-CRLMC/38527/2025	SUKANTA NAYAK @ KALU	AMIT BISWAL	
	CRLMC/342/2026	MP		343/2026
55	D-CRLA/3154/2026	SOUBHAGYABANTA SAHU	DEVASHIS PANDA	
	CRLA/123/2026	MP		363/2026
56	D-CRLA/3154/2026	SOUBHAGYABANTA SAHU	DEVASHIS PANDA	
	CRLA/123/2026	MP		364/2026
57	D-CRLA/3167/2026	SARAJU JENA	MANORANJAN KHATUA	
	CRLA/ /	MP		365/2026

58	D-CRLA/3167/2026 CRLA/ /	SARAJU JENA MP	MANORANJAN KHATUA	366/2026
59	D-CRLA/23276/2025 CRLA/926/2025	RANJAN BISOYI@RANJNA BISOYI MP	GOPAL KRISHNA NAYAK	367/2026
60	D-CRLA/3183/2026 CRLA/ /	MANOJ SEKHAR MALLICK MP	BISWORANJAN SWAIN	368/2026
61	D-CRLA/3183/2026 CRLA/ /	MANOJ SEKHAR MALLICK MP	BISWORANJAN SWAIN	369/2026
62	D-CRLA/3231/2026 CRLA/ /	MANOJ KUMAR SAHU MP	BIJAYA KUMAR BEHERA 1	370/2026
63	D-CRLA/1486/2025 CRLA/141/2025	SAROJ MOHARANA MP	DIBYENDU CHAKRABARTY, BINAPANI TRIAPTHY, N.TRIPATHY	371/2026
64	D-CRLA/3218/2026 CRLA/ /	BITU @ PRASANTA KUMAR RAY MP	SATYAPRAKASH DHAL	372/2026
65	D-WA/3973/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	453/2026
66	D-WA/3973/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	454/2026
67	D-WA/3974/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	455/2026
68	D-WA/3974/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	456/2026
69	D-WA/3976/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	457/2026
70	D-WA/3976/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	458/2026
71	D-WA/3996/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SRINIVAS MOHANTY	459/2026
72	D-WA/3996/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SRINIVAS MOHANTY	460/2026
73	D-WA/3999/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SRINIVAS MOHANTY	461/2026
74	D-WA/3999/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SRINIVAS MOHANTY	462/2026
75	D-WA/3999/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SRINIVAS MOHANTY	463/2026
76	D-WA/3977/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	464/2026
77	D-WA/3977/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	465/2026
78	D-WA/4001/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SRINIVAS MOHANTY	466/2026
79	D-WA/4001/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SRINIVAS MOHANTY	467/2026
80	D-WA/4001/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SRINIVAS MOHANTY	468/2026
81	D-WA/3978/2026 WA/ /	TUKU MEHER MP	SRINIVAS MOHANTY	469/2026
82	D-WA/4005/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SRINIVAS MOHANTY	470/2026
83	D-WA/4005/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SRINIVAS MOHANTY	471/2026
84	D-WA/4005/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SRINIVAS MOHANTY	472/2026
85	D-WA/745/2026 WA/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	473/2026
86	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	474/2026
87	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	475/2026
88	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	476/2026
89	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	

	WA/197/2024	MP		477/2026
90	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	478/2026
91	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	479/2026
92	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	480/2026
93	D-WA/49845/2025 WA/174/2026	GOKULANANDA MOHANTY MP	SRINIBASH SATAPATHY	481/2026
94	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	482/2026
95	D-WA/49845/2025 WA/174/2026	GOKULANANDA MOHANTY MP	SRINIBASH SATAPATHY	483/2026
96	D-WA/49290/2025 WA/177/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	484/2026
97	D-WA/49290/2025 WA/177/2026	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	485/2026
98	D-WA/53327/2025 WA/178/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	486/2026
99	D-WA/53327/2025 WA/178/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	487/2026
100	D-WA/4103/2026 WA/ /	PUNJAB NATIONAL BANK ZONAL AUDIT OFFICE, MP	CHANDRA SWAIN	488/2026
101	D-WA/4103/2026 WA/ /	PUNJAB NATIONAL BANK ZONAL AUDIT OFFICE, MP	CHANDRA SWAIN	489/2026
102	D-WA/4116/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SAHIB KHAN	490/2026
103	D-WA/4116/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SAHIB KHAN	491/2026
104	D-WA/4116/2026 WA/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	SAHIB KHAN	492/2026
105	D-WP(C)/3790/2026 WP(C)/ /	ANIMA DIPA RAO MP	RAMA KRISHNA BISOI	2105/2026
106	D-WP(C)/3791/2026 WP(C)/ /	PRAMOD BARIK MP	BISWANATH BEHERA	2106/2026
107	D-WP(C)/3980/2026 WP(C)/3148/2026	DUSMANTA KUMAR BARIK MP	ATUL TRIPATHY	2107/2026
108	D-WP(C)/3816/2026 WP(C)/ /	SUJIT KUMAR MOHANTY MP	PRABODHA CHANDRA NAYAK	2108/2026
109	D-WP(C)/3982/2026 WP(C)/3165/2026	HEMANT PANIGRAHI MP	PRASANTA KUMAR SATAPATHY	2109/2026
110	D-WP(C)/3981/2026 WP(C)/3167/2026	SUJIT KUMAR BEHERA MP	MANOJA KUMAR KHUNTIA	2110/2026
111	D-WP(C)/3984/2026 WP(C)/3169/2026	SANDHYA RANI SAHU MP	MANOJA KUMAR KHUNTIA	2111/2026
112	D-WP(C)/3983/2026 WP(C)/3163/2026	RAJU BALIARSINGH MP	MANOJA KUMAR KHUNTIA	2112/2026
113	D-WP(C)/3986/2026 WP(C)/3193/2026	PANKAJ KUMAR PARICHHA MP	MANOJA KUMAR KHUNTIA	2113/2026
114	D-WP(C)/3985/2026 WP(C)/ /	ANIL KUMAR SAHANI MP	JAGANNATH BHUYAN	2114/2026
115	D-WP(C)/45441/2025 WP(C)/32110/2025	M/S KALINGA WARRIORS SECURITY SERVICES, MP	PRANOD KUMAR SAHOO	2115/2026
116	D-WP(C)/3989/2026 WP(C)/3166/2026	PRAGYAN PARIMITA PRADHAN MP	MANOJA KUMAR KHUNTIA	2116/2026
117	D-WP(C)/37053/2025 WP(C)/25780/2025	LAXMIDHAR BEHERA MP		2119/2026
118	D-WP(C)/37053/2025 WP(C)/25780/2025	LAXMIDHAR BEHERA MP		2120/2026
119	D-WP(C)/3840/2026 WP(C)/ /	SUJIT KUMAR MOHANTY MP	PRABODHA CHANDRA NAYAK	2121/2026
120	D-WP(C)/39218/2024 WP(C)/23261/2024	M/S UTKAL ALUMINA INTERNATIONAL LTD, MP	PRASAD TRIPATHY	2122/2026

121	D-WP(C)/3855/2026 WP(C)/ /	RADHAKANTA MAHAPRABHU BIJE MP	MANORANJAN PADHY	2123/2026
122	D-WP(C)/4002/2026 WP(C)/3210/2026	PUNAM CHAND LATH MP	AMIT PRASAD BOSE	2124/2026
123	D-WP(C)/4003/2026 WP(C)/ /	SUBRAT KUMAR MISHRA MP	MANOJ VERMA	2125/2026
124	D-WP(C)/4004/2026 WP(C)/3220/2026	NATHURAM LATH MP	AMIT PRASAD BOSE	2126/2026
125	D-WP(C)/4216/2024 WP(C)/2540/2024	ABHAYA KUMAR SWAIN MP	MANOJ KUMAR MOHANTY	2127/2026
126	D-WP(C)/24767/2025 WP(C)/20403/2025	KAILASH CHANDRA SAHOO MP	SUBHASIS MOHAPATRA	2128/2026
127	D-WP(C)/44455/2025 WP(C)/30974/2025	RASHMI RANJAN MOHARANA MP	DIBYAJYOTI SAHOO	2129/2026
128	D-WP(C)/44454/2025 WP(C)/30971/2025	URBASI PATRA MP	DIBYA JYOTI SAHOO	2130/2026
129	D-WP(C)/3883/2026 WP(C)/ /	BISHNUPRIYA PANDA MP	BIJAYA KUMAR PARIDA 2	2131/2026
130	D-WP(C)/2609/2026 WP(C)/2475/2026	MAYADHAR ROUT MP	SUBHADUTTA ROURAY	2132/2026
131	D-WP(C)/4013/2026 WP(C)/ /	TEMPLE CITY INSTITUTE OF TECHNOLOG MP	SUPRIYA KORDHIA MAHAPATRA	2133/2026
132	D-WP(C)/2547/2010 WP(C)/2547/2010	NESCO. MP	MR.SURESH CH.DASH	2134/2026
133	D-WP(C)/3928/2026 WP(C)/ /	DISTRICT INDUSTRIES CENTRE, BHUBAN MP	SAWARI SWAIN, A.G.A	2135/2026
134	D-WP(C)/3929/2026 WP(C)/ /	M/S PYRAMID CITYS SCAPE PVT LTD MP	KANANBALA ROY CHOUDHURY	2136/2026
135	D-WP(C)/3930/2026 WP(C)/ /	DHANURJAY NARAYAN DEO MP	RAJIV KUMAR MAHANTA	2137/2026
136	D-WP(C)/48084/2025 WP(C)/33844/2025	PRATIMA BASTIA MP	SHILPI SIDHANTA MOHAPATRA	2138/2026
137	D-WP(C)/51654/2025 WP(C)/35645/2025	RENUBALA SAHANI @ RENUBALA BEHE MP	RESHMA BEHERA	2139/2026
138	D-WP(C)/4040/2026 WP(C)/ /	M/S NETA SECURITY SERVICES PVT.LTD, MP	SUNIL KISHOR MOHANTY	2140/2026
139	D-WP(C)/6552/2025 WP(C)/5066/2025	M/S ESL STEEL LTD., SUNDARGARH MP	ASHOK KUMAR PARIJA (SR. ADV.), SARADA PRASANNA SARANGI	2141/2026
140	D-WP(C)/55404/2025 WP(C)/199/2026	KANGRESS SAHU MP	ANJAN KUMAR BISWAL	2142/2026
141	D-WP(C)/54499/2025 WP(C)/37526/2025	ABHAY KUMAR SHARMA MP	MANOJA KUMAR KHUNTIA	2143/2026
142	D-WP(C)/4054/2026 WP(C)/ /	ANSHUMATI SAMAL MP	BISWAJIT NAYAK	2144/2026
143	D-WP(C)/6553/2025 WP(C)/5068/2025	M/S ESL STEEL LTD., SUNDARGARH MP	ASHOK KUMAR PARIJA (SR. ADV.), SARADA PRASANNA SARANGI	2145/2026
144	D-WP(C)/108/2026 WP(C)/779/2026	DIKESHWARI MAJHI MP	SUDEEP KUMAR SARANGI	2146/2026
145	D-WP(C)/108/2026 WP(C)/779/2026	DIKESHWARI MAJHI MP	SUDEEP KUMAR SARANGI	2147/2026
146	D-WP(C)/4056/2026 WP(C)/ /	BASTI AREA DEVELOPMENT COUNCIL (B MP	SUDHAKSHOR DWIVEDY	2148/2026
147	D-WP(C)/4059/2026 WP(C)/ /	NITYANANDA MOHANTY MP	RABI NARAYAN MOHANTY	2149/2026
148	D-WP(C)/4067/2026 WP(C)/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI	2150/2026
149	D-WP(C)/4071/2026 WP(C)/ /	GEMINI CONSULTING SERVICES INDIA P MP	SHIBU BHATTACHARYA	2151/2026
150	D-WP(C)/4045/2026 WP(C)/3265/2026	KAMADEV NAYAK MP	DOLAGOBINDA MOHAPATRA	2152/2026
151	D-WP(C)/4073/2026 WP(C)/ /	SATYABADI SAHOO MP	KUNAL KUMAR SWAIN	2153/2026
152	D-WP(C)/3971/2026	TRINATH PUJARI	SRINIVAS MOHANTY	

	WP(C)/ /	MP		2154/2026
153	D-WP(C)/4078/2026 WP(C)/ /	HEMANTA KUMAR MISHRA MP	CHANDAN SAMANTARAY	2155/2026
154	D-WP(C)/3972/2026 WP(C)/3249/2026	BISWA MIHIR SARANGI MP	RANJAN KUMAR ROUT	2156/2026
155	D-WP(C)/49886/2025 WP(C)/37125/2025	THE ASSESSING OFFICER CUM S.E.(ELECTRICAL) KUMAR KAHARANA MP		2157/2026
156	D-WP(C)/4084/2026 WP(C)/ /	NIHAR RANJAN PATEL MP	MIHIR KANTA RATH	2158/2026
157	D-WP(C)/4084/2026 WP(C)/ /	NIHAR RANJAN PATEL MP	MIHIR KANTA RATH	2159/2026
158	D-WP(C)/4023/2026 WP(C)/ /	M/S ANANTA MALIK @ MALLICK MP	KANANBALA ROY CHOUDHURY	2160/2026
159	D-WP(C)/4086/2026 WP(C)/ /	SERVICE COOPERATIVE SOCIETY BAUSUNAMBOKUMAR NATH MP		2161/2026
160	D-WP(C)/4046/2026 WP(C)/ /	SABIR KHAN MP	SUSANTA KUMAR BARAL	2162/2026
161	D-WP(C)/4093/2026 WP(C)/ /	DILLIP KUMAR TRIPATHY MP	KARUNAKAR GAYA	2163/2026
162	D-WP(C)/55569/2025 WP(C)/447/2026	JYOTIN KUMAR SAHOO MP		2164/2026
163	D-WP(C)/4110/2026 WP(C)/ /	DR.NABIN KUMAR PRADHAN MP	SAIBRATA RATH	2165/2026
164	D-WP(C)/36067/2025 WP(C)/25223/2025	KISHOR KUMAR SARAF MP	ASHIS KUMAR MISHRA	2166/2026
165	D-WP(C)/4113/2026 WP(C)/ /	MAHESH KUMAR PANIGRAHI MP	SAIBRATA RATH	2167/2026
166	D-WP(C)/4115/2026 WP(C)/ /	SATYABRATA MOHANTY MP	SUBHADUTTA ROUSTRAY	2168/2026
167	D-WP(C)/50272/2025 WP(C)/3272/2026	KHAGESWAR DAS MP	DIPTIREKHA NANDA	2169/2026
168	D-WP(C)/1061/2026 WP(C)/992/2026	PRITAM KUMAR PATI MP	MIHIR SEKHAR SAHOO, M/S BRAHMANANDA TRIPATHY, B. TRIPATHY	2170/2026
169	D-WP(C)/35679/2024 WP(C)/20300/2024	T. PRASAD RAO DORA MP	SAIBRATA RATH	2171/2026
170	D-WP(C)/33837/2023 WP(C)/33837/2023	DEBASHREE MOHAPATRA MP	LAXMIDHAR DASH	2172/2026